


OFFICE OF THE DISTRICT & SESSION JUDGE
SOUTH-EAST DISTRICT, SAKET COURT COMPLEX, NEW DELHI

ORDER

Since Ms. Renu Bhatnagar, ASJ-01, is on half day leave and his link Sh. Sudesh Kumar, ASJ-03 (SE) is on full day leave for today i.e., 05.02.2016, therefore, I hereby authorize Sh. Sanjiv Jain South East, Saket Courts Complex, New Delhi, u/s 10(3) of the Criminal Procedure Code 1973 to dispose of the bail/urgent applications pertaining to the Police Stations/Investigation Agencies of Defence Colony, Kotla Mubarkpur, Lodhi Colony, Lajpat Nagar, Amar Colony, Greater Kailash, Kalkaji, Okhla Industrial Area, Govind Puri & Metro Station Kalkaji Mandir of South East District for 05.02.2016.


(R. KIRAN NATH)
District & Sessions Judge (South-East)
Saket Court Complex, New Delhi

2003-2017

No. Judl./Bail Power/F.46/South-East/Saket/2015 _____ Dated, New Delhi: 05/02/16

Copy forwarded for information & necessary action to:-

1. The Officers concerned.
2. The A.O. (Judl.), Filing Section & Admn. Branch, South East District, Saket Courts Complex, New Delhi.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
4. The Public Prosecutor, Tis Hazari, Delhi.
5. Chief/In-Charge Prosecutor, Saket Courts, New Delhi.
6. The Reader to District & Sessions Judge, South East District, Saket Courts Complex, New Delhi.
7. The In-Charge Facilitation, Saket Courts Complex, New Delhi.
8. The In-Charge, Lock-up, Saket Courts Complex, New Delhi.
9. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.
10. The Secretary Bar Association, Saket Courts Complex, New Delhi.


Branch In-Charge (Judicial Branch),
for District & Sessions Judge (South-East)
Saket Court Complex, New Delhi